

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

2. C.A.(CAA) 1219/MB/2019

**CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)**  
**SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: - Cherry Cosmetics Pvt Ltd.**

**Section 230-232 of Companies Act, 2013**

**ORDER**

The matter is taken up through Virtual Hearing (VC). None appeared.  
Registry is directed to intimate the Petitioner the next date of hearing.

List the matter for hearing on 13.08.2021.

Sd/-

**SHYAM BABU GAUTAM**  
**Member (Technical)**

Sd/-

**ASHOK KUMAR BORAH**  
**Member (Judicial)**